

12.34 hrs.

PAPERS LAID ON THE TABLE

REPORT OF THE NATIONAL COMMISSION
ON LABOUR, 1969

श्रम, रोजगार तथा पुनर्वासि मंत्रालय में
राज्य मंत्री (श्री भागवत सा आजाद) :
अध्यक्ष महोदय, मैं आपको अनुमति
से राष्ट्रीय श्रम आयोग 1969 के प्रतिवेदन
की एक प्रति सभा पटल पर रखता हूँ ।
[Placed in Library. See No. LT-
1882/69.]

ANNUAL REPORTS OF THE PRESS COUNCIL
OF INDIA AND THE REGISTRAR OF
NEWSPAPERS FOR INDIA

THE DEPUTY MINISTER IN THE
DEPARTMENT OF PARLIAMENTARY
AFFAIRS, AND IN THE MINISTRY
OF SHIPPING AND TRANSPORT
(SHRI IQBAL SINGH): Sir,
on behalf of Shri I. K. Gujral, I beg
to lay on the Table:

- (1) A copy of the Annual Report of the Press Council of India for the year 1968, under section 18 of the Press Council Act, 1965.
- (2) A copy of the Annual Report (Part I) of the Registrar of Newspapers for India on Press in India for the year 1969.

[Placed in Library. See No. LT-
1883/69.]

NOTIFICATIONS UNDER DRUGS AND
COSMETICS ACT, 1940

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
PLANNING, AND WORKS,
HOUSING AND URBAN DEVELOPMENT
(SHRI B. S. MURTHY): I beg
to lay on the Table a copy each of
the following Notifications under sub-

section (3) of section 33 of the Drugs
and Cosmetics Act, 1940:--

- (1) The Drugs and Cosmetics (Second Amendment) Rules, 1969, published in Notification No. S.O. 2482 in Gazette of India dated the 28th June, 1969.
- (2) The Drugs and Cosmetics (Third Amendment) Rules, 1969, published in Notification No. S.O. 2889 in Gazette of India dated the 19th July, 1969.
- (3) The Drugs and Cosmetics (Fourth Amendment) Rules, 1969, published in Notification No. S.O. 2944 in Gazette of India dated the 26th July, 1969.

[Placed in Library. See No. LT-
1884/69].

NOTIFICATIONS UNDER JAYANTI SHIPPING
COMPANY (TAKING OVER OF MANAGE-
MENT) ACT, STATEMENTS SHOWING
ACTION TAKEN ON GOVERNMENT
ASSURANCES

THE MINISTER OF PARLIAMENTARY
AFFAIRS, AND SHIPPING AND
TRANSPORT (SHRI RAGHU RAMAIAH): I beg to lay on
the Table:

- (1) (i) A copy each of the following Notifications under sub-section (2) of section 19 of the Jayanti Shipping Company (Taking Over of Management) Act, 1966:—

(a) Hindi version of the Jayanti Shipping Company (Board of Control) Rules, 1966, published in Notification No. G.S.R. 1159 in Gazette of India dated the 19th July, 1966.

(b) The Jayanti Shipping Company (Board of Control) Amendment Rules, 1969 (Hindi and English versions) published in Notification

[Shri Raghu Ramaiah.]

No. G.S.R. 1006 in Gazette of India, dated 26th April, 1969.

- (ii) A statement showing reasons for delay in laying the above Notifications.

[Placed in Library. See No. LT-1885/69.]

- (2) (i) A copy of the Report and Certified Accounts (Hindi and English versions) of the Shipping Development Fund Committee for the year 1966-67, together with the Audit Report thereon, under sub-section (6) of

section 16 of the Merchant Shipping Act, 1958.

- (ii) A statement showing reasons for delay in laying the above accounts.

[Placed in Library. See No. LT-1886/69.]

- (3) I beg to lay on the Table the following statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha shown against each:—

(i) Statement No. I	Eighth Session, 1969 (Fourth Lok Sabha)
(ii) Supplementary Statements Nos. V, VI, VII and VIII	Seventh Session, 1969 (Fourth Lok Sabha)
(iii) Supplementary Statement No. VI.	Sixth Session, 1968 (Fourth Lok Sabha)
(iv) Supplementary Statement No. XIII.	Fifth Session, 1968 (Fourth Lok Sabha)
(v) Supplementary Statement No. XIX.	Fourth Session, 1968 (Fourth Lok Sabha)
(vi) Supplementary Statement No. XIV	Third Session, 1967 (Fourth Lok Sabha)
(vii) Supplementary Statement No. XXI	Second Session, 1967 (Fourth Lok Sabha)
(viii) Supplementary Statement No. XVI	Sixteenth Session, 1966 (Third Lok Sabha)

[Placed in Library. See No. LT-1887/69.]

NOTIFICATIONS UNDER THE CENTRAL EXCISE RULES, AND THE CUSTOMS ACT

SHRI IQBAL SINGH: Sir, on behalf of Shri P. C. Sethi, I beg to lay on the Table:—

- (1) A copy of Notification No. G.S.R. 1832 published in Gazette of India dated the 2nd August, 1969 issued under the Central Excise Rules, 1944 to-

gether with an explanatory memorandum.

- (2) A copy of Notification No. G.S.R. 1963 (Hindi version) published in Gazette of India dated the 16th August, 1969, under section 159 of the Customs Act, 1962, together with an explanatory memorandum.

[Placed in Library. See No. LT-1888/69].